

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Transfer and Posting of District Judge - ORDERS - ISSUED.

ROC.NO.630/2022-B.SPL.

NOTIFICATION NO.646-B.SPL.

DATED:07.09.2022.

The High Court made the following order:-

Smt. V.A.L.Satyavathi, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool, is transferred and posted as VI Addl. District and Sessions Judge (Fast Track Court), Guntur (post kept vacant).

- i) Smt. V.A.L.Satyavathi shall handover charge of her post to the Special Judge for SPE and ACB Cases-cum-Additional District and Sessions Judge, Kurnool, and proceed to her new station. She shall take charge of her post from II Additional District and Sessions Judge, Guntur.
- ii) The Special Judge for SPE and ACB Cases-cum-Additional District and Sessions Judge, Kurnool, will be in full additional charge of the post of Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool, until further orders.

NOTE i) Smt. V.A.L.Satyavathi, is not entitled to draw transfer grant/disturbance allowance, transfer T.A and other consequential benefits since the officer is transferred at her request.

- ii) The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Scribble
07.09.22
REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Prl. District Judges, Kurnool and Guntur.
8. The I Addl. District and Sessions Judge, Kurnool and Guntur.
9. The Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.
10. The Special Judge for SPE and ACB Cases-cum- Addl. District and Sessions Judge, Kurnool.
11. The VI Additional District and Sessions Judge (Fast Track Court) Guntur.
12. The II Addl. District and Sessions Judge, Guntur.
13. The District Treasury Officer, Kurnool and Guntur.
14. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.